

Central Administrative Tribunal
Principal Bench

O.A.No.346/93

HON'BLE MR. JUSTICE K.M.AGARWAL, CHAIRMAN
HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

New Delhi, this the 15th day of September, 1998

Narinder Kumar Gupta
s/o Shri Diwan Chand
Executive Engineer, aged 56
r/o 3, Surya Niketan
Opp. Anand Vihar
Delhi - 110 092.

... Applicant

(None for the applicant)

Vs.

1. Union of India through
the Secretary
Ministry of Defence
South Block
New Delhi - 110 011.

2. Engineer-in-Chief
Army Headquarters
Kashmir House
New Delhi - 110 011.

3. Shri D.R.Mardia
the Principal Administrative Officer
SO 1(Personnel)
Office of the Chief Engineer
Southern Command
Pune.

4. The Chief Engineer
Chandarh Zone
Chandigarh.

5. MES No.440271
Shri Menon Chandra Sekhar
Executive Engineer
Office of the Garrison Engineer
Jaipur Cantt. - 6.

6. MES No.3044019 Shri Magh Singh Naresh
EE, Staff Officer Grade II
Office of the Chief Engineer
Jaipur Zone
Jaipur.

... Respondents

Jm (None for the respondents)

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O.A.No.346/93

O R D E R (Oral)

Hon'ble Mr. Justice K.M. Agarwal, Chairman

None present on either side even on second call.

None had also present on behalf of the applicant on the earlier date of hearing, i.e., 24.8.1998. It appears that applicant is no longer interested in pursuing this OA. Accordingly, it is hereby dismissed for want of prosecution. No costs.

Km
(K.M. Agarwal)
Chairman

R.K.A.
(R.K. Aahooja)
Member(A)

/rao/